

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**



Hearing through video conferencing

**O.A.62/927/2020**

This the 14<sup>th</sup> day of October, 2020

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. ANAND MATHUR, MEMBER (A)**

1. Mohammad Abdullah, S/o Haji Abdul Karim r/o Shamsha Kharboo (Kargil).
2. Mohammad Hashim s/o Mohammad Hussain r/o Minjee (Kargil)
3. Mohammad Kazim s/o Ashan Ali r/o Lankore (Kargil).
4. Kacho Sadiq Ali s/o Kacho Mohammad Raza r/o Thaskangrong (Kargil).
5. Kacho Mumtaz Ali s/o Kacho Turbash r/o Goma (Kargil).
6. Zulfiqar Ali Zulfi s/o Baqir Ali r/o Fikar Yourbaltak (Kargil).
7. Mehsooma Bano d/o Mehboob Ali r/o Balti Bazar (Kargil).
8. Rigzin Dorje s/o Dawa Tsering r/o Darchiks (Kargil).
9. Muneer Ahmad s/o Hassan Khan r/o Murbagh (Kargil);
10. Mohammad Tariq s/o Abdul Azin r/o Gandiyal Drass (Kargil).
11. Shah Nawaz s/o Ghulam Qadir r/o Pandrass (Kargil).
12. Mirza Kumail Murtaza s/o Haji Mirza Hussain r/o Bhimbat (Kargil).
13. Baqir Ali s/o Mohammad Ibrahim r/o Skamboo (Kargil).
14. Mohammad Mustafa s/o Mohammad Hassan r/o Choksore (Kargil).
15. Ahmad Ali s/o Ghulam Ali r/o Karith (Kargil).
16. Kalab Sadiq s/o Azizullah r/o Shaker (Kargil).
17. Ali Khan s/o Ibrahim Khan r/o Shaker (Kargil).
18. Stanzin Galpo s/o Sonam Dorjay r/o Foker (Kargil).
19. Nissar Hussain s/o Tohir Hussain r/o Trespone (Kargil).
20. Syed Mustafa Kamal s/o Syed Hussain r/o Trespone (Kargil).
21. Mohammad Hussain s/o Ghulam Mohammad r/o Sailskote (Kargil).
22. Jawed Ahmad Wani s/o Abdul Qayum r/o Panikhar (Kargil).
23. Bashir Ahmad s/o Haji Ghulam Hussain r/o Freth Sankoo (Kargil).
24. Ali Raza s/o Mohammad Rahim r/o Barsoo (Kargil).
25. Ghulam Mustafa s/o Mohammad Hussain r/o Tiket Khandi (Kargil).
26. Ghulam Abass s/o Mohammad Abdullah r/o Tiket Khandi (Kargil).
27. Muzafar Ali Wazir s/o Mohammad Hadi Wazir r/o Barsoo (Kargil).
28. Syed Hadi s/o Syed Baqir r/o Talsuru (Kargil).

29. Mohsin Ali s/o Ghulam Hassan r/o Panikhar (Kargil).  
30. Rafiqa Bashir d/o Bashir Ahmed r/o Parntee (Kargil).  
31. Dawa Skalzang s/o Tashi Tsering r/o Abran (Kargil).  
32. Stanzin Tsepak s/o Tsering Dorjey r/o Lamirijing (Kargil).

.....Applicants

(Advocate: Mr. Mohammad Iqbal Dar)



**Versus**

1. Union Territory of Ladakh through Commissioner/ Secretary, Rural Development Department, Union Territory of Ladakh.
2. Commissioner/ Secretary, Finance Department, Union Territory of Ladakh.
3. Secretary, Information Technology Department, Union Territory of ladakh
4. Director, Rural Development Department, Ladakh.
5. Chief Executive Counclor, Ladakh Autonomous Development Council, Kargil.
6. Chief Executive Officer (Deputy Commissioner), Ladakh Hill Development Council, Ladakh.

.....Respondents

(Advocate: Mr. Raghu Mehta)

**O R D E R**  
**[O R A L]**

**Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member (J): -**

It was submitted by the learned counsel for the applicant that the O.A. may be disposed of by directing the respondents to consider his prayer to place the applicant in the regular pay scale of Rs.5700-10100 (Pre-revised) attached to the post of Junior Engineer. Learned counsel also submitted that if a direction is given to the respondents while considering the matters would take into account the O.A. be treated as representation as well

as the judgment of the Central Administrative Tribunal, Chandigarh dated 02.12.2002 title Krishan Kumar vs. UT of Chandigarh.



2. Looking to the argument of learned counsel for the applicant, the O.A. is disposed of by directing the respondents to treat the O.A. as a representation of the applicant and dispose of the same by way of a reasoned and speaking order within a period of one month from the date of receipt of a certified copy of this order with intimation to the applicant. The respondents while considering the representation of the applicant shall also take into account the aforementioned judgment of the C.A.T., Chandigarh Bench. It is made clear that we have not gone into the merits of the case.
3. O.A. is accordingly disposed of. There shall be no order as to costs.

(ANAND MATHUR.)  
MEMBER (A)

*sk/s/-*

(RAKESH SAGAR JAIN)  
MEMBER (J)